NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/30/2017

NAME OF THE APPLICANT

: PIGMENTS INDIA LIMITED

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. MASIRUDDEEN ALUNGAL

EXE-DIRECTOR

PIGMENTS INOM LTD.

ORDER

Shri Nasiruddeen Alungal representing the applicant present. As per the submissions of the counsel for applicant, relevant records in this matter are already filed with the Registrar of Companies. Registry is directed to send notice to ROC to explain as to why there is a need of condoning of delay, as instructed by him to the applicant. Put up on <u>07.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)